

THE HIGH COURT OF KERALA

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C6 - 21197/2016

Dated- 08/12/2017

OFFICIAL MEMORANDUM

Sub: Refixation of seniority of Confidential Assistants in the Civil Wing of Subordinate Judiciary as on 01/03/2016- objections- called for - reg.

- Ref :**
- 1) High Court Order No.C6-21197/16(1) dated 31/03/2017.
 - 2) G.O(Ms) No.244/15/Home dated 03/12/2015.
 - 3) G.O(P) No.05/13/P&ARD dated 06/02/2013.
 - 4) G.O(P) No.20/14/P&ARD dated 10/07/2014.
 - 5) Application dated 07/04/2017 of Sri.Sajid K.M, CA Gr.II, Munsiff Court, Payyannur.
 - 6) G.O(Ms) No.182/2017/Home datd 24/08/2017.

The seniority list of Confidential Assistants in the Civil Wing of the Subordinate Judiciary, finalised as per the reference cited first, is proposed to revised in the circumstances detailed below;

Sri.Sajid K.M was appointed as CA Gr.II in the Directorate of Archaeology, Thiruvananthapuram in the Head Quarters vacancy. His date of advice was 25/09/2009. Subsequently he applied for inter departmental transfer to the Judicial Department. His application was considered in the light of the G.O cited 3rd and his request for inter departmental transfer was allowed. He joined the Civil Wing of the Judicial department on 11/02/2016 as the junior most incumbent in Confidential Assistant Gr-II category. Subsequently he filed the representation cited 5th before the Government to protect his seniority as per the date of advice from the KPSC in the light of the G.O cited 4th . Considering his request, the Government as per the G.O cited 6th have granted permission to fix the seniority of Sri.Sajid K.M, CA Gr.II, Munsiff Court, Payyannur from the date of effective advice to the post based on G.O.(P) No.20/2014/P&ARD datd 10/07/2014 cited 4th .

Sri.Sajid K.M is placed at SI.No.306 in the Grade II category of Confidential Assistants in the existing seniority list (as on 01/03/2016) based on his date of entry in the Judicial department, i.e., 11/02/2016. Based on the date of his advice to the post, he has to be placed at SI.No.168 in the place of Sri.Midilaj P.A but below SI.No.167 (Smt.Divya K.C) in the Senior Grade Category. The date of advice of the above incumbents are 15/09/2009 (Smt.Divya K.C), 25/09/2009 (Sri.Sajid K.M) and 19/10/2009 (Sri.Midilaj P.A).

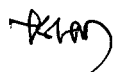
In the above circumstances, the seniority list of Confidential Assistants in the Civil Wing of Subordinate Judiciary as on 01/03/2016 is proposed to be revised starting from the incumbent at SI.No.168 onwards.

Hence, all Principal District Judges are directed to comply with the following instructions in this regard:

- 1. Contents of this OM shall be circulated among the Confidential Assistants at SI.No.168 and below in the seniority list as on 01/03/2016, working in their respective districts including those who are on leave, deputation, etc.**
- 2. The affected incumbents shall be instructed to file objections, if any, in this regard within 20 days from the date of receipt of this communication. They shall also be informed that objections received after the above period will not be entertained and that while filing objections, they must enclose copies of the relevant rules or orders which they rely upon. If no objection is received, the same shall be intimated to the High Court.**
- 3. The District Judges shall go through each of the objections, offer their specific remarks on each and forward to this office immediately after the expiry of the time prescribed.**

4. The District Judges are directed to ensure that this OM has been brought to the notice of each and every Confidential Assistant specified above working under their administrative control. An acknowledgment in writing obtained from them to the effect that they have seen this OM shall be kept in the respective District Courts.

(By Order)


Sureshkumar D
Assistant Registrar

To
All District Judges.
IT Section, High Court (for publishing in the website).
The file.